

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 116

CP(IB) No.62/Chd/Chd/2024

IN THE MATTER OF:-

Shreyana Overseas Pvt. Ltd.

... Petitioner

Vs.

Rana Polycot Ltd.

...Respondent

Under Section: 9, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.09.2024.

Sd/-
Court Officer

10.07.2024
Tanvi